EXTRAORDINARY PUBLISHED BY AUTHORITY ORISSA ACT 3 OF 1986

* THE ORISSA MOTOR VEHICLES (TAXATION OF PASSENGERS) REPEAL) ACT, 1986

[Received the assent of the Governor on the 7th March 1986, first published in an extraordinary issue of the Orissa Gazette, dated the 10th March 1986]

An act to repeal the Orissa Motor Vehicles (Taxation of Passengers) Act, 1969

Be it enacted by the Legislature of the State of Orissa in the Thirty-seventh Year of the Republic of India, as follows:—

Short title and commeneement.

- 1. (1) This Act may be called the Orissa Motor Vehicles (Taxation of passengers) (Repeal) Act, 1986.
- (2) It shall be deemed to have come in to force on the 18th day of October, 1985.

Repeal of Orlssa Act 11 of 1969. 2. The Orissa Motor Vehicles (Taxation of Passengers) Act, 1969 is hereby Orissa Act 1969, repealed,

Repeal

3. The Orissa Motor Vehicles (Taxation of Passengers) (Repeal) Ordinance, Orissa Ordinance, No. 8
1985 is hereby repealed.
Orissa Ordinance, Orissa Ordinanc

For the Bill See Orissa Gazette Extraordinary, dated the 4th February, 1986 (No. 129)